

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1406 OF 2018 IN
DFR NO. 2760 OF 2018

Dated: 10th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mytrah Vayu (Som) Private Limited	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Ms. Puja Priyadarshini
Mr. NevidVerropanini

Counsel for the Respondent (s) : -

ORDER

Issue notice to the Respondents returnable on 13.11.2018. Dasti, in addition is permitted.

List this matter on **13.11.2018** as requested.

(S.D. Dubey)
Technical Member
bn/pr

(Justice N.K. Patil)
Judicial Member